

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE COMMISSIONER: FOOD SUPPLIES & CONSUMER AFFAIRS
K- BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002
(POLICY BRANCH)

No. F.PA/ASF/NFSA/2013/ 719-732

Dated: 31-07-19

CIRCULAR

Sub: Identification of eligible households for obtaining Specified Food Articles under Targeted Public Distribution System

Under the National Food Security Act, 2013, there are two categories of households viz. Antyodaya Anna Yojana (AAY) and Priority Household (PR) eligible for getting specified food articles at highly subsidized rates through the network of Fair Price Shops under Targeted Public Distribution System by having their ration cards made as per the prescribed guidelines for eligibility for inclusion in these two categories. The AAY families are entitled to receive 35 Kg of specified food grains per household per month and others are entitled to receive 5 Kg of food grains per beneficiary per month.

The Department of Food Supplies and Consumer Affairs, Govt. of NCT of Delhi is in the process of making new ration cards as well as addition, deletion and modification in the existing ration cards under these two categories within the limit of beneficiaries decided by the Govt. of India for Delhi. The maximum number of AAY families which can be provided subsidized food grains under the Act is also fixed and included in the limit of overall beneficiaries for Delhi. Currently, there is vacancy in both categories in Delhi.

The Antyodaya Anna Yojana category households are the poorest of the poor people living in the rural as well as urban areas and are the most vulnerable sections such as old people, widows and disabled persons, without family or societal support. The guidelines for identification of these families by the States/UTs have been framed by Govt. of India, copy attached. In order to ensure that the benefits of the scheme are availed by the eligible citizens across Delhi in an equitable manner, the circle wise distribution of vacancy in AAY category is attached.

The application for making new ration card under these two categories can be made by self, mobile sahayak or through respective circle offices of the department located in each Assembly constituency through e- district Delhi portal.

The eligibility criteria for AAY and PR category should be widely publicized by circle and Zonal AC offices amongst general public across Delhi for identification of such eligible households. The concerned individuals may be facilitated for submitting application for issue of ration card under the Act.

On receipt of applications, all circle FSOs shall process the applications as per rules after thorough scrutiny of application, attached documents as well as on ground field verification. Zonal ACs shall exercise necessary supervisory check to ensure that ration cards are processed as per the extant guidelines.

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Also, in order to reach out to the vulnerable section of the society, Zonal ACs shall organize camps under their jurisdiction for creating awareness on the eligibility criteria and to facilitate the eligible beneficiaries in applying for making their ration cards.

All necessary steps should be taken to expedite the applications received in a time bound manner.

This issue with the prior approval of Commissioner F&S

Encl:

1. Criteria for identification of AAY families
2. Circle wise distribution of vacancy in AAY category

DSS 31.7.19

(Desh Raj Singh)
Assistant Commissioner (Policy)

To,

1. All Zonal Assistant Commissioners, F&S
2. All Circle FSOs through Zonal ACs, F&S

No. F.PA/ASF/NFSA/2013/ 719-732
Copy for information to:-

Dated: 31-7-2019

1. Secretary to Hon'ble Minister, F&S
2. Hon'ble Members of all Legislative Assemblies, Delhi.
3. Director, Women and Child Development Department, GNCT of Delhi
4. Divisional Commissioner, Revenue Department, GNCT of Delhi
5. Director, Social Welfare Department, GNCT of Delhi
6. CEO, Delhi Urban Shelter Improvement Board, GNCT of Delhi
7. PS to Commissioner, F&S
8. PA to Special Commissioners, F&S
9. All Assistant Commissioners (Head Quarters), F&S
10. Senior System Analyst, (IT Branch) F&S to upload on the Deptt. website
11. All Branch In charges (HQ), F&S
12. Guard File

with the request to create awareness about the NFS amongst the target groups

DSS 31.7.19

(Desh Raj Singh)
Assistant Commissioner (Policy)

Criteria for identification of Antyodaya Anna Yojana (AAY) families

1. Landless agriculture labourers, marginal farmers, rural artisans/ craftsmen such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers, and persons earning their livelihood on daily basis in the informal sector like potters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas.
2. Households headed by widows or terminally ill persons/disabled persons/persons aged 60 years or more with no assured means of subsistence or societal support.
3. Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence.
4. All primitive tribal households.
5. All eligible Below Poverty Line (BPL) families of HIV positive persons

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Assistant Commissioner (Policy)